THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

M.A. No.126/2018

in

<u>Un-numbered Company Appeal (AT)) (Insolvency) No. /2018</u> (F.No.27/06/2018/NCLAT/UR/541

In the matter of:

J Technologies India Ltd. Appellant

Versus

Jura IT Solutions Pvt. Ltd. Respondent

Appearance: None for the Appellant

18.07.2018

No one appears for the Appellant. Put up again on 19.07.2018 before the Registrar Court.

(Abni Ranjan Kumar Sinha) Registrar

Dictated and corrected by me.

(Abni Ranjan Kumar Sinha) Registrar